

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:598
ANSWERED ON:23.11.2009
PUBLIC PARTICIPATION UNDER NREGA
Rathod Shri Ramesh

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether there is promoting public participation under National Rural Employment Guarantee Act (NREGA);
- (b) if so, the details thereof during the last three years, State-wise; and
- (c) the steps taken/being taken by the Government to provide more importance to them?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT(SHRI PRADEEP JAIN 'ADITYA')

(a)to(c): Yes, Sir. Non-Governmental Organisations (NGOs) and Civil Society Organisations (CSOs) have been associated for awareness generation among rural population about their legal rights under NREGA. During 2008-09, Government has introduced awards known as Rozgar Jagrukta Puruskar for Outstanding Contribution by Civil society organisations for social mobilization and awareness generation. The objective of the award is to encourage Civil Society Organizations (CSO) to contribute towards awareness generation and effective implementation of the NREGA at State, District, Block and Gram Panchayat levels through social mobilization. Five Civil Society organizations with outstanding contribution were awarded the Rozgar Jagrukta Puraskar on February 2, 2009.